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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/117/2016
NAME OF THE PETITIONER(S) : M/s Comfort Intech Limited & 3 others
NAME OF THE RESPONDENT(S) : M/s Ravi Kumar Distilleries Limited & 12 others
UNDER SECTION : 397/398, 235(2) and 237(b)

S.No. NAME (IN CAPITAL)
SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

1	KAMALAGRAWAL	CA-AR. Respondent	H
2	A.G. SATHYA NARAYANA do R.M. SATHYANARAYAN	Shri A.G. Sathya Narayana - Petitioner's Counsel.	

ORDER

Shri A G Sathya Narayana, proxy counsel representing counsel for petitioner on record present and prayed time for submitting arguments. Shri Kamal Agrawal, PCS, representing the respondents present. Time extended at request. Put up on **16.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)